

Porters at Sikar railway station

679. SHRI AIMADUDDIN AHMAD KHAN (DURRU): Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway authorities provide the red shirt/dress to all the licensed porters working in the various railway stations of the country;

(b) whether such dresses have not been provided to the licensed porters working in Sikar Railway Station of Rajasthan;

(c) whether in the absence of wheeled trollies, the porters have to carry heavy loads of luggages on their head in that station;

(d) if so, the details thereof and the reasons therefor; and

(e) steps contemplated by Government to improve the service conditions of the porters of Sikar Railway Station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA): (a) Yes, Sir.

(b) The supply of uniform to licensed porters of Sikar Railway Station has last been made in July, 2003.

(c) and (d) Four trolleys are available at Sikar Railway Station.

(e) A number of welfare measures have been taken for the licensed porters. In addition to uniform, they have been made entitled for outdoor medical facilities in Railway Hospitals. They are also granted facilities of Railway pass and PTOs at periodical intervals and the children are permitted to be admitted to the Railway schools subject to availability of seats.

Rakes carrying coal to S.E. Railways

680. SHRI JIBON ROY: Will the Minister of RAILWAYS be pleased to state:

(a) number of rakes made available to M/s. Singh Brothers during 2001-2002 and 2002-2003 for carrying coal to Sanjay Gandhi Thermal Power Station from Birsinghpur Railway Station under S.E. Railways;

(b) whether amount of demurrage charges, if any, was claimed from the party, year-wise & amount;

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(c) whether it is a fact that the demurrage charges, thus claimed, were written off;

(d) if so, who had given the write off orders; and

(e) how Government proposes to realize the demurrage charges?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI BANDARU DATTATRAYA): (a) Coal rakes are loaded for Sanjay Gandhi Thermal Power Station served by Birsinghpur Railway station, and not for M/s. Singh Brothers. The number of coal rakes loaded for Sanjay Gandhi Thermal Power Station during last two years is as follows:

Year	No. of rakes
2001-02	893
2002-03	1283

(b) The amount of demurrage charges accrued against Sanjay Gandhi Thermal Power Station during the last two years is as under:

Year	Demurrage charges accrued (Rs. in Lakhs)
2001-02	95.66
2002-03	14.55

(c) and (d) No Sir, the demurrage charges were not written off. However, a portion of demurrage charges was waived after appeal on merit and as per extant rules. The balance amount realised is as under:

(Rupees in Lakhs)

Year	Opening Balance	Demurrage Accrued during the year	Total	Demurrage Waived/wit h drawn	Demurrage Realised	Out standing
2001-02	12.78	95.66	108.44	67.4	41.04	NIL
2002-03		14.55	14.55	7.10	7.44	NIL

(e) No demurrage charge is outstanding against Sanjay Gandhi Thermal Power House.